

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A.NO.1111/94

Between:

Dt. of Order: 21.7.97

P. Yellaiah

...Applicant.

And

1. The Chief Personnel Officer, South Central Railway,
4th Floor, Railnilayam, Secunderabad.

2. V. Gopala Krishna

...Respondents.

Counsel for the Applicant : Mr. K. R. Srinivas

Counsel for the Respondents : Mr. V. Rajeswara Rao

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

THE HON'BLE SRI B. S. JAI PARAMESHWAR : MEMBER (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Heard the learned counsel for the applicant and Mr. Rajeswara Rao for the respondents. This OA is filed praying for quashing the selection made to the post of PGT/JL in Maths by Respondent No.1 as being violative of para - 2 15(c) 220(a) of IREM Vol. I.

It is now stated at the Bar by the counsel for the applicant that the applicant has got the relief and hence he is not pressing this OA.

In view of the above, this OA is dismissed as not pressed.
No costs.

[Signature]
23.7.97
DEPUTY REGISTRAR(J)

..2..

Copy to:

1. The Chief Personnel Officer, South Central Railway,
4th Floor, Railnilayam, Secunderabad.
2. One copy to Mr.K.R.Srinivas, Advocate,CAT,Hyderabad.
3. One copy to Mr.V.Rajeswara Rao, Addl.CGSC,CAT,Hyderabad.
4. One copy to D.R.(A),CAT,Hyderabad.
5. One duplicate copy.

YLKR

25/7/97

(6)

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CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR: M
(J)

DATED: 21/7/97

ORDER/JUDGEMENT

M.A./R.A/C.A. NO.

in

O.A. NO. 1111/94

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions,

Dismissed

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

YLKR

TI Court.

